

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal Nos. 166 of 2011, 150 of 2011, 168 of 2011, 172 of 2011, 173 of 2011, 09
of 2012 & I.A. No. 14 of 2012, 18 of 2012, 29 of 2012, 26 of 2012 & 38 of 2012**

Dated: 23rd April, 2012

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

Appeal No. 166 of 2011

In the matter of:

**Biomass Energy Developers
Association & Ors.**

... **Appellant (s)**

Versus

**Andhra Pradesh Electricity
Regulatory Commission & Ors.**

... **Respondent (s)**

Counsel for the Appellant(s) : Mr.K.Gopal Choudhary,

**Counsel for the Respondent(s) : Mr.A.Mariarputham, Sr.Adv
Mr.A.Subba Rao for R-2 to R-6
Mr.A.T.Rao
Mr.Yusuf Khan
Mr. K.V.Mohan &
Mr. K.V. Balakarishnan (APEREC)**

Appeal No. 150 of 2011

M/s SLS Power Limited

... **Appellant (s)**

Versus

**Andhra Pradesh Electricity
Regulatory Commission & Ors.**

... **Respondent (s)**

**Counsel for the Appellant(s) : Mr.M.G. Ramachandran
Ms. Swapna Seshadri
Mr. Anand K.Ganesan**

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Counsel for the Respondent(s) : Mr.A.Mariarputham, Sr.Adv
Mr.A.Subba Rao for R-2 to R-6
Mr.A.T.Rao
Mr.Yusuf Khan
Mr. K.V.Mohan &
Mr. K.V. Balakarishnan (APERC)

Appeal No. 168 of 2011

South Indian Sugar Mills
Association & Ors. ... Appellant (s)

Versus

Andhra Pradesh Electricity
Regulatory Commission &Ors. ... Respondent (s)

Counsel for the Appellant(s) :

Counsel for the Respondent(s) : .A.Mariarputham, Sr.Adv
Mr.A.Subba Rao for R-2 to R-6
Mr.A.T.Rao
Mr.Yusuf Khan
Mr. K.V.Mohan &
Mr. K.V. Balakarishnan (APERC)

Appeal No. 172 of 2011

Sardar Power Private Limited ... Appellant (s)

Versus

Andhra Pradesh Electricity
Regulatory Commission &Ors. ... Respondent (s)

Counsel for the Appellant(s) : Mr.K.Gopal Choudhary

Counsel for the Respondent(s) : Mr.A.Mariarputham, Sr.Adv
Mr.A.Subba Rao for R-2 to R-6
Mr.A.T.Rao
Mr.Yusuf Khan
Mr. K.V.Mohan &
Mr. K.V. Balakarishnan (APERC)

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Appeal No. 173 of 2011
&IA No. 60 of 2012

**M/s K.M. Power Private
Limited & Ors.**

...

Appellant (s)

Versus

**Andhra Pradesh Electricity Regulatory
Commission & Ors.**

...

Respondent (s)

**Counsel for the Appellant(s) : Mr.M.G. Ramachandran
Ms. Swapna Seshadri
Mr. Anand K.Ganesan**

**Counsel for the Respondent(s): Mr. K.V.Mohan &
Mr. K.V. Balakarishnan (APERC)**

Appeal No. 9 of 2012 & IA No. 14 of 2012

K.C.P Sugars and Industries Corporation Ltd. & Ors.

...

Appellant (s)

Versus

**Andhra Pradesh Electricity Regulatory
Commission & Ors.**

....

Respondent (s)

Counsel for the Appellant(s) :

**Counsel for the Respondent(s): Mr. K.V.Mohan &
Mr. K.V. Balakarishnan (APERC)**

Appeal No. 18 of 2012 & IA No. 61 / 2012

Central Power Distribution Co. of A.P.

...

Appellant (s)

Versus

Bollineni Castings Ltd. & Ors.

...

Respondent (s)

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Counsel for the Appellant (s) : Mr.A.Mariarputham, Sr.Adv
Mr.A.Subba Rao for R-2 to R-6
Mr.A.T.Rao
Mr.Yusuf Khan
Mr. K.V.Mohan &
Mr. K.V. Balakarishnan (APERC)

Counsel for the Respondent(s) : Ms. Swapna Sheshadri for R-5
Mr.K. Gopal Choudhary, Advocate

Appeal No. 29 of 2012 & IA No. 52 of 2012

M/s. Bollineri Castings and Steels Ltd. ... Appellant (s)

Versus

**Andhra Pradesh Electricity Regulatory
Commission & Ors. Respondent (s)**

Counsel for the Appellant(s) :

Counsel for the Respondent(s) : Mr.A.Mariarputham, Sr.Adv
Mr.A.Subba Rao for R-2 to R-6
Mr.A.T.Rao
Mr.Yusuf Khan

Appeal No. 26 of 2012 & IA No. 46 of 2012

M/s.Kakatiya Cement Sugar & Industries Ltd.... Appellant (s)

Versus

**Andhra Pradesh Electricity Regulatory
Commission & Ors. Respondent (s)**

Counsel for the Appellant(s) :

Counsel for the Respondent(s): Mr. K.V.Mohan &
Mr. K.V. Balakarishnan (APERC)

Appeal No. 38 of 2012 & IA No. 69 of 2012

**M/s. Agri Gold Project Ltd.
& Ors.**

Versus

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Appellant (s)

**Andhra Pradesh Electricity Regulatory
Commission & Ors.**

....

**Respondent (s)
Contd..5/-**

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Counsel for the Appellant(s) :

Counsel for the Respondent(s):

**Mr. K.V.Mohan &
Mr. K.V. Balakarishnan (APERC)**

ORDER

Heard Learned senior counsel for the Respondent Nos.2 to 5 and Appellant in Appeal No.18 of 2012. Post the matter for further hearing on **27th April, 2012 at 2.30 p.m.**

**(Justice P.S. Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**

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